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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN : Now, papers to be laid on the Table. Shrimati Panabaka Lakshmi.

**12.0 1/4 hrs**

*At this stage, Shri Kalyan Banerjee, Shri Sultan Ahmed, Sk. Nurul Islam and some other hon. Members came and stood on the floor near the Table.*

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): On behalf of Shri S. S. Palanimanickam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976:-

(1) S.O. 2350(E) published in Gazette of India dated 1<sup>st</sup> October, 2012, regarding amalgamation of Aryavart Gramin Bank and Kshetriya Kisan Gramin Bank as Aryavrat Kshetriya Gramin Bank.

[Placed in Library. See No.LT 7484/15/12]

(2) S.O. 2386(E) published in Gazette of India dated 8<sup>th</sup> October, 2012, regarding amalgamation of Satpura Narmada Kshetriya Gramin Bank, Vidisha Bhopal Kshetriya Gramin Bank and Mahakaushal Kshetriya Gramin Bank as Central Madhya Pradesh Gramin Bank.

[Placed in Library. See No.LT 7485/15/12]

(3) S.O. 2496(E) published in Gazette of India dated 15<sup>th</sup> October, 2012, regarding amalgamation of Samastipur Kshetriya Gramin Bank and Bihar Kshetriya Gramin Bank as Bihar Gramin Bank.

[Placed in Library. See No.LT 7486/15/12]

...(Interruptions)

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